

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

15. IA 148/2024 IA 1819/2024 in C.P. (IB)/1178(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 27.06.2024**

NAME OF THE PARTIES:- IA 148/2024 Naveen Sriram Luthra
Suspended Director of Corporate Debtor
V/s
Bell Finvest (India) Limited
IA 1819/2024 Devendra Jain V/s
Bell Finvest (India) Ltd.
IN THE MATTER OF
Bell Finvest (India) Limited
V/s
Luthra Water Systems Pvt Ltd

Section: Sec 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA No. 148/2024:- Counsel Mitali Bhatt a/w Counsel Ayush Rajani appeared for the applicant/suspended director and Counsel Vinit J appeared for the respondent through VC. Counsel kunal Kanungo a/w Counsel Tanushree Sogani appeared of the Liquidator. Learned counsel for Respondent No.1 seeks time to file reply as copy of the application has not been served upon him. Let the copy of the present application be served upon the counsel for Respondent No. 1. Further, reply, if any, on behalf of Respondent nos. 1 and 2 be filed within a period of two weeks from today by serving an advance copy on the other side at least two days before the next date of hearing.

List this **I.A No.148/2024** for final hearing on **22.08.2024**.

I.A No. 1819/2024:- Counsel, Vinit J. Mehta appeared for the Applicant. None present on behalf of the Respondent. **Registry is directed** to issue notice to the Respondent intimating the next date of hearing and file track consignment report at least two days before the next date of hearing. In addition to court notice, Applicant is also directed to issue notice to the Respondent intimating the next date of hearing by all possible means (i.e. Speed Post, email, etc.) and file affidavit of service enclosing therewith a copy of notice along with proof of service of notice, at least two days before the next date of hearing. List this matter on **22.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
HARSHADA

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)